

Annexure-4

Bhubaneswar Expressways Private Limited

Date of commencement of CIRP : 01.01.2025

List of Creditors (Version 1.0) drawn as on 22.01.2025

List of Unsecured Financial Creditors (other than Financial Creditors belonging to any class of creditors)

| Sl.No. | Name of Creditor | Details of claim received | | Details of claim Admitted | | | | Amount of contingent claims | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claims under verification | Remarks, if any | |
|--------------|--|---------------------------|----------------|----------------------------|-------------------------|-----------------------------|------------------------|-----------------------------|--|------------------------------|-------------------------------------|-----------------|--------------------------|
| | | Date of Receipt | Amount Claimed | Amount of Claimed admitted | Nature of Claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | KSS Petron Private Limited | 10.01.2025 | ₹ 65,32,54,784 | ₹ 65,32,54,784 | Inter Corporate Deposit | ₹ - | Yes | 0% | ₹ - | ₹ - | ₹ - | ₹ - | Fully Admitted |
| | Total | - | ₹ 65,32,54,784 | ₹ 65,32,54,784 | - | ₹ - | - | 0% | ₹ - | ₹ - | ₹ - | ₹ - | - |
| Notes | | | | | | | | | | | | | |
| 1 | In terms of proviso to Section 21(2) of the Code, a financial creditor, if it is a related party of the Corporate Debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors | | | | | | | | | | | | |